## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) 76/NCLT/AHM/2017 With CA(CAA) No. 40/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>02.08.2017</u>

Name of the Company:

Shreenathji Voyage Pvt Ltd.

Section of the Companies Act:

Sections 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Dhamushia Raval Advocable Petitioner K. K. Rowal

2 KALPANA RAVAL Advocable Petitioner

## <u>ORDER</u>

Learned Advocate Ms. Dharmistha Raval with Learned Advocate Ms. Kalpana Raval present for Petitioner.

At request of Learned Counsel for petitioner.

List the matter on 10.08.2017.

BIKKI RAVEENDRA BAB'U
MEMBER JUDICIAL

Dated this the 2nd day of August, 2017.